

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

O.A. No.678/2013

this the 3rd day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N.Shrivastava, Member (A)**

Shri Ajay Kumar Chopra

S/o Shri C.L.Chopra

R/o C-1/79, Janakpuri

New Delhi-110 058.

Presently posted as

Executive Engineer (E&M)/CN

Delhi Jal Board.

.... Applicant

(By Advocate: Shri Mathew D for Shri D.S.Chaudhary)

VERSUS

1. Delhi Jal Board
Through its Chief Executive Officer
Varunalay, Karol Bagh
New Delhi – 110 005.
2. The Assistant Commissioner (T)
Varunalay, Phase-II
Karol Bagh
New Delhi – 110 005.
3. Shri Jaswant Kumar Singh
S/o Shri J.R.Singh
Executive Engineer (E&M)
Delhi Jal Board.
4. Shri Bhupesh Kumar
S/o Shri R.P.Bhaskar
Executive Engineer (E&M)
Delhi Jal Board.
5. Shri K.C.Meena
S/o Shri R.K.Meena
Executive Engineer (E&M)
Delhi Jal Board.
6. Shri Sunil Kumar Singh
S/o Shri J.P.Singh
Executive Engineer (E&M)
Delhi Jal Board.

7. Shri Praveen Kumar
 S/o Shri Shankar Dass
 Executive Engineer (E&M)
 Delhi Jal Board.

8. Shri Shesh Ram Singh
 S/o Shri M.R.Singh
 Executive Engineer (E&M)
 Delhi Jal Board.Respondents.

The Respondents No.3 to 8 are to be served through the Respondent No.2.

(By Advocate: Shri Manish Kumar for R-4 & 5
 Ms. Pritika for Ms. Shakshi Popli)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

When this matter is taken up for hearing, it is noticed that the OA has been filed questioning the seniority position of the applicant in the provisional seniority list dated 09.07.2009 Annexure A/2 (Colly). The learned counsel for the applicant today submits that the respondents have issued a final seniority list on 03.11.2014.

In view of the issuance of the final seniority list, the instant OA becomes infructuous. Accordingly, the same is dismissed as infructuous. However, the applicant is at liberty to question the final seniority list, if he is so advised, in accordance with law. No costs.

(K.N.Shrivastava)
Member (A)

(V. Ajay Kumar)
Member (J)

